

of the Government are kept in view while considering proposals for changes, if any, in the Act.

Closure of Industrial Units

3606. SHRI THAWAR CHAND GEHLOT :
SHRI DATTA MEGHE :

Will the Minister of ENVIRONMENT AND FORESTS be pleased to state :

(a) the number of industrial units ordered to be shifted or closed down by the Ministry and by the Court through the Government in the country during 1995-96 and 1996-97 till date, State-wise;

(b) the details of the industrial units closed down till date in compliance with the said orders, State-wise;

(c) whether the Government are reconsidering the said orders; and

(d) if so, the names of the industrial units being reconsidered in this regard, State-wise?

THE MINISTER OF STATE OF THE MINISTRY OF ENVIRONMENT AND FORESTS (CAPT. JAI NARAYAN PRASAD NISHAD) : (a) and (b). The State-wise details of the industrial units in the country closed down due to orders of various courts and this Ministry during the period 1995 till date, is as under :

Name of the State	No. of Units	Details
1	2	3
Andhra Pradesh	2	Retreading units
Bihar	43	43 units were ordered closed but 6 units were allowed to be reopened after required compliance with the conditions.
Gujarat	39	39 units are closed at present. The Gujarat High Court has further directed the closing down of 1447 units vide Order dated 28.9.1995. These units include dyestuff industries, chemical, petrochemical and pharmaceuticals.

1	2	3
Himachal Pradesh	54	Stone crushing units.
Madhya Pradesh	1	Chemical unit.
Haryana	46	Stone crushing, tannery, distillery and dyeing units.
Tamil Nadu	485	Tanneries.
Uttar Pradesh	154	Board and paper mills, textile mills, leather industries, dyeing and printing units, steel tubes, lime units, bone mills, manure units, chemical units, sugar and distillery.
West Bengal	38	Resin and chemicals, oil mills, paper industries, beverages, jute factories, chemical units, iron & steel and fertilisers.
Delhi	169	These are units falling under H category and highly polluting in nature.

(c) No, Sir.

(d) Does not arise.

[English]

Agreements by ICAR/DARE

3607. SHRI MURALIDHAR JENA : Will the Minister of AGRICULTURE be pleased to state the details of the Memoranda of Understanding/Agreements signed by ICAR/DARE for strengthening the field of agricultural research and education during 1995-96?

THE MINISTER OF AGRICULTURE (EXCLUDING THE DEPARTMENT OF ANIMAL HUSBANDRY AND DAIRYING (SHRI CHATURANAN MISHRA) : Details of the Memoranda of Understanding/Agreements signed by ICAR/DARE for strengthening the field of agriculture research and education during 1995-96 are given in the Statement enclosed. These MOUs/Agreements are pursued through annual/biennial work plans to undertake specific activities from both sides.

STATEMENT

Details of the Memoranda of Understanding/Agreements Signed by ICAR/DARE for Strengthening the field of Agriculture, Research and Education during 1995-96

S.No.	Country/International Institute signing the MOU/Agreement	Date of Signing	Areas of Interest
1	2	3	4
1.	Protocol of Accord with the Centre for National Research on Science and Technology, Ougadougou, Burkina Faso.	7th August, 1995	Agricultural Research and Education including training of Scientists.

1	2	3	4
2.	MOU signed with the University of Liberia, Monrovia.	11th August, 1995	Technical and Scientific Cooperation
3.	MOU signed with the Brazilian Agricultural Research Corporation (EMBRAPA).	30th August, 1995	Agricultural Research.
4.	MOU signed with the International Centre for Underutilized Crops (ICUC) whose Hqrs. is at University of South Hampton, U.K. for the underutilized Tropical Fruits of Asia Net Work (UTFANET)	11th September, 1995	Research on Tropical Fruits.
5.	Agreement with the Russian Academy of Agricultural Sciences (RAAS), Russia	5th October, 1995	Research in Agriculture and related subjects.
6.	Agreement signed with the United States Department of Agriculture.	27th January, 1996	Agricultural Sciences.
7.	Agreement signed with Australia for developing collaborative projects between ICAR and the Australian Centre for International Agricultural Research (ACIAR).	2nd February, 1996	Collaborative projects in the disciplines of agricultural research including animal sciences and fisheries.
8.	MOU signed with International Centre for Genetic Engineering and Biotechnology (ICGEB) New Delhi.	31st July, 1996	Research in the disciplines of Genetic Engineering and Biotechnology
9.	MOU with the International Centre for Living Aquatic Resources Management (ICLARM), Philippines.	15th July, 1996	Fisheries Research.
10.	MOU with the International Plant Genetic Resources Institute (IPGRI), Rome, Italy.	17th July, 1996	Plant genetic resources.
11.	MOU with the International Livestock Research Institute (ILRI), Nairobi, Kenya.	15th November, 1996	Livestock research.
12.	International Irrigation Management Institute (IIMI), Sri Lanka.	25th November, 1996	Irrigation and Water Management

Detention Under TADA

3608. SHRI ILIYAS AZMI :

SHRI MADHAVRAO SCINDIA :

Will the Minister of HOME AFFAIRS be pleased to state :

(a) the number of persons detained under TADA since the enforcement of the Act, State-wise;

(b) the number of persons found guilty alongwith the number of persons acquitted by the courts:

(c) whether any action has been taken against the officials responsible for booking the persons and keeping them in detention under TADA for long periods: and

(d) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MOHD. MAQBOOL DAR) : (a) A statement as per available information attached.

(b) This Ministry does not maintain information regarding persons found guilty and persons acquitted.